arrested which included none of the important officials of ihe colliery alleged to be involved in the crime except one Assistant Manage]: and

(d) if so. -whal steps have been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS SHRT VIDYA CHARAN SHUKLA): (a) Yes. Sir.

{Ir fo (d) According to information received from the state government, the police registered a case and arrested five

persons, including an <u>assista.nl</u> manager of Madhuban colliery. As the investigation of the case is still in progress, it is nol possible io furnish an)' more details.

STOPPING or BUSES AWAY FROM BUS STOPS

◆787. SHRI B. C. PATTANAYAK: WiH the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased io slate whether Government have any proposal under their consideration to amend the relevant law in a manner to make it a punishable offence for the D. T. U. drivers and conductors to stop the D. T. U. it a distance of more than 20 yards from the bus stops?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHU-RAMAIAH): Stopping of buses at a distance from the bus stop is already a punishable offence under rule 7-2(1) of the Delhi Motor Vehicles Rules, 1940 read with section 112 of the Motor Vehicles Act. 1939.

RKPORT ON AGRARIAN TENSION

- *;88. SHRI PHOOL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whethet tlie Home Ministry ha* instituted a study of the causes and nature of current agrarian tension within the country and submitted its report before the meeting of the Chief Minister.! held in Delhi during tlie last month or s,j;
- ;b) whether Government will lay a copy of the repoi 1 on tlie Table ol' the J f.Hue: <md
- (c) what steps Government have recommended in the matte:?

THE MINISTER OF STATE IN THE MINISTRY OF FIOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A paper entitled "The Nature and Causes of Current Agrarian Tensions" was prepared in the Research and Policy Division ol the Ministry of Home Affairs. It was not submitted to the Conference of Chief Ministers held in New Delhi on the 28th, 29th November, igl

i>,,'. d (c) Copies of the paper in its final form are available in the Parliament Library. Its conclusions may be seen at pages 32-38 of the paper.

tfjerseys, etc for N. C. C. Students of Higher Secondary Schools op New Deihi

नई दिल्ली के हायर सैकंडरी सकूलों के एन० सी० सी० छात्रों के लिये जिससां आदि

*789 श्री सुरज प्रसाद: क्या शिक्सा तथा युवा सेवा मंत्री यह बताने की कृपा करेंग कि:

- (क) क्या यह सच है कि राष्ट्रपति अवन स्थित हायर सैकण्डरी स्कूल तथा नई दिल्ली के अन्य हायर नैकण्डरी स्कूलों के प्रिसिपलों द्वारा एन० सी० सी० छान्नों को पिछने वर्षे तथा इस वर्षे जूते तथा जसीं आदि नहीं दिये गये हैं:
- (ख) क्या यह भी सच है कि इन छात्रों के लिये जलपान की जो व्यवस्था है वह निय-मित रूप में उनके लिये नहीं की जाती है;
- (ग) यदि हां, तो इसके क्या कारण हैं ;
- (घ) सरकार इन छात्रों को खूते और जसिया तथा जलपान शीझ दिलाने के लिये क्या कदम उठाने का विचार रखती है?
- I. SHRI SURAJ PRASAD : Will thf Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether it is a fact that shoes and jerseys were not provided to the N.C.C. students last year and this year by the Principals of Higher Secondary School at Rashtrapati Bhavan and other Highei Secondary Schools of New Delhi;
 - Tf] English translation.